15.02 hrs.

NATIONAL AGRICULTURE PRICES COMMISSION BILL*

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Sir, I beg to move for leave to introduce a Bill to provide for a statutory National Agricultural Prices Commission with the objective of offering remunerative prices of agricultural produce to the farmers in order to augment and make posperous the agricultural economy.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for a statutory National Agricultural prices Commission with the objective of offering remunerative prices of agricultural produce to the farmers in order to augment and make posperous the agricultural economy."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.03 hrs.

CROP INSURANCE CORPORATION BILL*

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of the Crop Insurance Corporation for the purpose of undertaking the business of crop insurance so as to protect the interest of farmers from loss due to unavoidable causes and also as a support measure to promote increased food and agricultural production.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the Crop Insurance Corporation for the purpose of undertaking the business of crop insurance so as to protect the interest of farmers from loss due to unavoidable causes and also as a support measure to promote increased food and agricultural production."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL: I introduce** the Bill.

15.04 hrs.

CRIMINAL LAWS (AMENDMENT) BILL*

श्री राम स्वरूप राम (गया) : मैं प्रस्ताव करता हूं कि भारतीय दण्ड संहिता, 1860 तथा दण्ड प्रक्रिया संहिता, 1973 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973."

The motion was adopted.

श्री राम स्वरूप राम : मैं विधेयक पुरःस्थापित करता हूं ।

---

*Published in Gazette of India Extraordinary, Part-II, Section 2, dated 5-12-80.

† Introduced with the recommenda tion of the President.